

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt.(RJS)/13/2019

Date :26.02.2019

The State Government vide order No. F.19(3)Nyay/2018, dated 11.02.2019 has appointed following 35 candidates, Selected in Civil Judge Examination-2017 as Civil Judge and Judicial Magistrate with effect from the date they assume charge of their office. Accordingly, they are directed to report at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur on 06.03.2019 at 10:00 AM sharp for initial institutional phase of Induction Training:-

S. NO.	MERIT NO.	NAME Sarva Shri/Smt./Ms./Dr.
1.	1.	TUSHAR BISHNOI
2.	2.	VINITA KALIYA
3.	3.	MONIKA CHOUDHARY
4.	4.	CHHAVI SINGHAL
5.	5.	SIDDHANT SAXENA
6.	6.	SANA KHAN
7.	7.	ANSHIKA DINKER
8.	8.	SAKSHI SHARMA
9.	9.	RENU KUMARI GOYAL
10.	10.	KARTIK SHARMA
11.	11.	RAJAT GUPTA
12.	12.	USHA PRAJAPAT
13.	13.	MANISHA AGARWAL
14.	14.	ISHA SANGHI
15.	15.	JITENDRA DUKIYA
16.	16.	PREETI VYAS
17.	17.	AJAYDEEP SINGH
18.	18.	SABA PARVEEN KAGHZI
19.	19.	HIMANSHU KUMAWAT
20.	20.	VIJAY TAK
21.	21.	MADHVI GOSWAMI
22.	22.	SANGEETA
23.	23.	NITU CHOUDHARY
24.	24.	SOUBHAGYA SINGH CHARAN
25.	25.	KAVITA MEENA

26.2.19

(1)

S. NO.	MERIT NO.	NAME Sarva Shri/Smt./Ms./Dr.
26.	26.	VINAY DABI
27.	27.	SURESH KUMAR
28.	28.	VARSHA AMERA
29.	29.	KAUSHAL VERMA
30.	30.	NIKHIL GOYAL
31.	31.	DILIP KUMAR MEENA
32.	32.	MOHAN LAL MEENA
33.	33.	ASHISH BAINDARA
34.	34.	SHIVANI
35.	35.	PINKY MEENA

The trainees shall be paid basic salary in the Pay Scale of Rs. 27,700-770-33,090-920-40,450-1080-44,770 and allowances admissible thereon.

The aforementioned appointees are required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/her father/wife/husband and father-in-law to the effect that he/she has not taken dowry directly or indirectly and in any manner.

**BY ORDER**

*26.2.19*

**REGISTRAR (ADMN.)**

No.RJS/Estt.B2(i)/02/2017(Part.B)/2037 Date :26.02.2019

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Examination)/(Class.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the

(2)

- Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All District & Sessions Judges.
  10. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
  11. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Director Office, Medical Department, Jhalamand Circle, Old Pali Road, Jodhpur-342013.
  12. The Treasury Officer, Jodhpur City, Jodhpur.
  13. All the concerned candidates alongwith copy of Govt. order dated 11.02.2019 issued by the State Government and the joining instructions issued by the Director, Rajasthan State Judicial Academy, Jodhpur. The candidates are further directed to regularly brows the website of the Rajasthan State Judicial Academy, Jodhpur i.e. **Rajasthanjudicialacademy.nic.in**.
  14. P.S. to all Hon'ble Judges sitting at Jodhpur.
  15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub. Court/Statistics/Computer Cell.  
RJS Leave/Jr. Actt./Building Cell.

*S. S.*  
26.2.19

**REGISTRAR (ADMN.)**



**RAJASTHAN STATE JUDICIAL ACADEMY**  
**WELCOME NOTE**

**&**

**Joining Instructions for Newly Appointed Judicial Officers in The Civil Judge Cadre-2019.**

**Induction Training (2019-20)**

1. Rajasthan State Judicial Academy (RSJA) extends a warm welcome to all the newly appointed officers in the Civil Judge Cadre and wishes them a bright future.
2. Important information regarding training will regularly be uploaded on the official website of RSJA i.e. [www.rajasthanjudicialacademy.nic.in](http://www.rajasthanjudicialacademy.nic.in). Officers are strictly advised to visit the website regularly.
- 3 Every Officer shall report for joining at **Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur** **on 06-03-2019 at 10.00 am sharp**; While reporting, as also on every occasion related with training, except when specifically exempted, the Officers must be wearing the prescribed uniform. The prescribed uniform is as under :-
  - (i) For Male officers: White shirt; white/white & black stripped trousers; black coat; and black tie.
  - (ii) For Female officers: White saree with white blouse or white kurta and white Salwar/white churidar; and black coat.

The Officers are advised to bring sufficient sets of prescribed uniform for regular use.

- 4 Stay Arrangement for Officers is made at Officer's Hostel, Rajasthan State Judicial Academy, near Jhalamand Circle Jodhpur. It is mandatory for all to stay at RSJA Officer's Hostel for this institutional training and no application for exemption will be entertained under any circumstances.
- 5 An on line form for submitting personal information of every trainee officer is available on the official website of RSJA, as mentioned above. All the Officers are directed to download and fill the form. They will have to submit this form along with Eight (08) passport size photographs to RSJA at the time of their joining.
- 6 It shall be the responsibility of the concerned Officer to collect stationery items including bag, daily diary etc. from the **Registration Desk** at the time of joining.
- 7 RSJA will provide two working tea during working days of Institutional Induction Training. Apart from this, expenses towards boarding (morning tea, breakfast, lunch, dinner etc.) shall be borne by the Officers themselves. Therefore, the Officers are advised to keep adequate financial arrangements for the same.
- 8 In order to complete the official requirements, every Officer must have following documents with them:-
  - a. AADHAR Card
  - b. PAN Card

(4)

c. **Savings Bank Account** in any of the branches of scheduled bank preferably in **SBI**.

d. Proof of **Date of Birth** viz. Mark Sheet or Certificate of Board of Secondary Education having date of birth. (in original).

It is advised that every Officer should complete the above requirements before joining and should bring **Two cancelled cheque leaves, AADHAR Card, PAN Card and proof of DOB** along with them at the time of joining.

- 9 The Officers who are already in service of Government/Other organization, should get proper relieving order from their employer and submit the same to RSJA at the time of joining.
- 10 The officer who is enrolled as an advocate is advised to complete the formalities regarding suspension of SANAD before joining.
- 11 Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training.
12. The Officers are supposed to bring with them Civil Procedure Code, Criminal Major Acts and General Rules Civil & Criminal, for ready reference.
13. There shall be morning Yoga Class during the training period at the Academy and dress code for the Yoga Class is as under mentioned :-
  - Male Officer:- White Tea Shirt, Black or Blue Short, White Socks and Sports Shoes.
  - Female Officer:- White Tea Shirt, Black or Blue Track Pant, White Socks and Sports Shoes.

The Officers are supposed to bring with them sufficient sets of above mentioned uniform for Yoga Class.

- 14 The Officers who are lactating mothers and whose child is of or below 15 months of age, on submission of birth certificate of child, may be allowed to stay with an attendant (on sharing basis) at the quarter available in RSJA campus, at own expenses.

15 **Conduct & Discipline**

- The judicial officers are expected to strictly observe discipline of the training institute and conduct themselves properly. They must be courteous in dealing with the faculty, their colleagues and the members of the staff in the training institute. They will do nothing which may disturb others in the institute.
- The conduct of a officer should always be befitting a judicial officer inside as well as outside the campus, during the entire span of training.
- The Officers must maintain standard of personal hygiene and social behaviour. They are expected to be punctual and dressed properly.
- The Officers must keep the surroundings clean and maintain the cleanliness of the rooms, hostel and campus of the Academy.
- The mobile phone is strictly prohibited in the class room.
- Consuming alcohol and smoking is strictly prohibited.

➤ Any violation of the discipline by the trainee judicial officer will be viewed seriously and may lead to termination of his/her training.

16 During the entire period of training, the Officers shall be under the immediate control and supervision of **Dy. Director (Academics) & Course Director, RSJA, subject to overall supervision of Director, RSJA.**

17 The contact numbers of **Rajasthan State Judicial Academy** office are **0291- 2720108 (Telefax), 2721788** and email ID is **rsjadir-jod-rj@nic.in** and **rsjadir@gmail.com**

*Handwritten signature*

**Add. Director(Academics)**

(6)